

Mizoram .. . . .	NIL
Pondicherry . . . .	NIL
Chandigarh . . . . .	NIL
Dadra Nagar Haveli .	NIL
Arunachal Pradesh . .	Pasighat
Delhi . . . . .	Delhi(Safdarjung)
Goa,Daman, Diu . . .	NIL

**Persons working on Daily Wage; in Rourkela Plant**

7458. SHRI K. PRADHANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of persons working on daily wages in the Rourkela Steel Plant;

(b) the number of Scheduled Castes and Scheduled Tribes and the handicapped persons out of them, separately;

(c) the criterion of putting them on regular roll; and

(d) whether Government propose to give some concession in the cases of handicapped persons working on daily wages?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The number of persons working on daily wages at present in Rourkela Steel Plant, including mines, is 52.

(b) The number of Scheduled Castes, Scheduled Tribes and the handicapped persons, out of them, is as follows:—

(i) Scheduled Castes	3
(ii) Scheduled Tribes	18
(iii) Handicapped	Nil

(c) The main criteria for making them regular are as follows:—

(i) Availability of permanent vacancies,

(ii) Candidates names being sponsored by the local employment exchange;

(iii) Suitability of the candidate for the post;

(iv) Medical fitness of the candidates (The medical standards are relaxable the case of handicapped persons); and

(v) Verification of antecedents and particulars submitted by the candidate.

(d) At present there is no handicapped person employed on daily wages in Rourkela Steel Plant. The question of giving any concession has, therefore, not so far arisen. However, in such cases, relaxed medical standards would be applicable in terms of the Directive of the Government on the subject.

**नागर विमानन सूविधाएं**

7459. श्री वृद्धि चन्द्र जैन: क्या पर्यटन और नागर विमानन मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे:

(क) राज्यवार ऐसे कौन-कौन से स्थान हैं, जहां नागर विमानन सूविधाएं उपलब्ध हैं और वहां किस-किस किस्म की सूविधाएं उपलब्ध हैं; और

(ख) क्या यह सच है कि राजस्थान में, जोकि मध्य प्रदेश के बाद दूसरा सबसे बड़ा राज्य है, विमानन संबंधी सूविधाएं सबसे कम हैं और यदि हां, तो तत्सम्बन्धी कारण क्या हैं ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्द्रलाल चन्दाकर): (क) ऐसे स्थानों के राज्यवार नाम, जहां नागर विमानन सूविधाएं प्रदान की गयी हैं और वहां दी गयी सूविधाओं की प्रकृति को दर्शाने वाले विवरण परिशिष्ट 1 और परिशिष्ट 2 में दिये गये हैं। जो सभा पटल पर रखे गये हैं।

[प्रंथालय में रखा गया। दोसरे संख्या एन टी-125/80.]

(ख) वर्तमान सुविधाएँ राजस्थान की यातायात आवश्यकताओं के अनुरूप हैं।

**Schemes for Aerodromes in Maharashtra**

7460. SHRI R. K. MHALGI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the various plans/schemes regarding the aerodromes namely Bombay, Nagpur, Aurangabad and Akola in the State of Maharashtra and the plan provision for the said schemes for 1979-80;

(b) how much amount was to be expended on each of the schemes during the year and how much has been actually expended;

(c) whether the physical targets decided, have been achieved; if so, the details thereof;

(d) if no full compliance is made in regard to the expending of money and achieving the physical targets, the reasons thereof and authorities responsible for the same; and

(e) what may be additional expenditure on the said schemes because of the delay?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) to (d). A statement is enclosed.

(e) There is no additional expenditure on the said schemes because of the delay.